

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 58**

**TO BE ANSWERED ON THE 02<sup>ND</sup> FEBRUARY, 2022/ MAGHA 13, 1943 (SAKA)**

**RELIEF PACKAGE FOR MAHARASHTRA**

**58. SHRI SANJAY RAUT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that more than 2.5 million hectares under cultivation were damaged and more than 20 people died in eight districts of central Maharashtra in September, 2021 ;**

**(b) if so, the details thereof and Government's response thereto;**

**(c) whether State Government of Maharashtra has submitted a memorandum to the Central Government for the relief package as per the NDRF norms for the losses during last year's July-September downpour in Maharashtra; and**

**(d) if so, the details thereof and by when the relief fund will be released to the State Government of Maharashtra?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d): As per information received from the Government of Maharashtra, the details of reported damages due to hydro-meteorological calamities, including heavy rains, floods etc. between July to November, 2021, are as under:-**

<b>(Provisional)</b>			
<b>Human lives lost</b>	<b>Livestock lost</b>	<b>Houses/ huts damaged</b>	<b>Crop area affected</b>
<b>489</b>	<b>4400</b>	<b>53653</b>	<b>4.55 lakh ha.</b>

**The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with Government of India's approved items and norms. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an IMCT.**

**In the case of flood/ landslides during the south-west monsoon, 2021, the Central Government, even before the receipt of the memorandum from the State Government, constituted an Inter-Ministerial Central Team (IMCT) which had visited the affected flood/ landslides affected areas of Maharashtra from 04<sup>th</sup> to 06<sup>th</sup> October, 2021. Subsequently, the Government of Maharashtra has submitted a memorandum seeking financial assistance of Rs 1031.62 Crore, from NDRF. Based on the IMCT report, additional financial assistance is considered, as per the established procedure.**

**During the current financial year 2021-22, the State Government of Maharashtra has been allocated Rs 3436.80 crore under SDRF, which includes Rs 2577.60 crore as central share and Rs 859.20 crore as state**

**share. The Central share of Rs. 2577.60 crore has been released, in advance, to Government of Maharashtra in two installments of Rs. 1288.80 crore each. Besides, an amount of Rs. 701 crore was released to State Government from NDRF on 27<sup>th</sup> August 2021 for management of floods of 2020 in the State.**

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